

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 997
TO BE ANSWERED ON 08.02.2019

Diversion of Forest land

997. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the economic viability of any development projects that involve diversion of forest land may now reduce with Government coming up with a new cost benefit analysis guidelines;
- (b) if so, the details thereof and the extent of its impact;
- (c) whether the Government has not revised the Net Present Value despite court order;
- (d) if so, the reasons therefor; and
- (e) the time by which the same is likely to be revised?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a)&(b) No Madam. The cost benefit analysis for a project involving forest land is done as per the guideline issued by the Ministry vide letter dated 01.08.2017. The Cost benefit analysis is a tool to evaluate the project in terms of its cost and benefits both tangible and intangible to take appropriate decision by the project proponent and the authorities.
- (c) to (e) The process of revising Net Present Value as per the order of Hon'ble Court is under consideration.
